

1/9
म.प्र. (प्रक्रिया) नियमावली के नियम 22 के अन्तर्गत निःशुल्क प्रति

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR.

Copy of order dated 26.03.2001 passed in MA No. 48/2001
in O.A. 63/2001.

Doorbeen Singh & Anr Vs. Union of India & Ors.

Date of order :

26.03.2001.

Mr. Y.K. Sharma, Counsel for applicants.

Heard.

Both the applicants are similarly placed and aggrieved
of same action of the respondents and are seeking a same
relief, therefore, they are permitted to join in one O.A.

The M.A. is, therefore, accepted and disposed of
accordingly.



Sd/-

(GOPAL SINGH)
ADM. MEMBER.

प्रमाणित सही प्रतिलिपि

D. S. Sandey

28/3/2001
धनुभाग अधिकारी (न्यायिक)

केन्द्रीय प्रशासनिक अधिकरण
जोधपुर